

~~Respectable~~ Hon'ble High Court Notification No. A-1201/2021, dated 25.05.2021 in respect of Annual General Transfers of District Judges.

2. District Court, Nanded Office Order No. dated 03.06.2021.
3. District Court, Nanded Office Order No. dated 14.06.2021.

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Having due regard to the volume of work of judicial and administrative side at the disposal of Shri K.N. Gautam, District Judge-2 and Additional Sessions Judge, Nanded being the Incharge of Court of Principal District Judge, Nanded and District Judge-1, Nanded, the orders regarding incharge ship of the court of Ad hoc District Judge-1 and Assistant Sessions Judge, Nanded needs to be reviewed. Hence for the smooth flow of judicial and administrative work, the following order is passed on administrative grounds, which shall take effect from 05.08.2021.

**-:: OFFICE ORDER ::-**

**Part-I**

All bail applications (regular and anticipatory) and also ,bail applications filed in pending matters pertaining to offences triable by the Additional Sessions Judge and offences not falling under all special enactments, which are beyond the jurisdiction of court of Shri R.D. Gadwe, Assistant Sessions Judge, Bhokar being filed in the court of District Judge-1 and Additional Sessions Judge, Bhokar shall be placed before Shri S.E. Bangar, District Judge-3 and Additional Sessions Judge, Nanded for hearing and disposal according to law.

**Part-II**

All bail applications (regular and anticipatory) and also bail applications filed in pending matters pertaining to offences triable by the Additional Sessions Judge and offences falling under all special enactments, which are beyond the jurisdiction of court of Shri R.D. Gadwe, Assistant Sessions Judge, Bhokar being filed in the court of District Judge-1 and Additional Sessions Judge, Bhokar shall be placed before Shri K.N. Gautam, District Judge-2 and Additional Sessions Judge, Nanded for hearing and disposal according to law.

**Part-III**

The charge of criminal matters pertaining to the court of Additional Sessions Judge, Bhokar, exclusively not triable the Additional Sessions Judge, designated or notified to be as such, under different laws for the time being in force, shall be attended to by Shri K.N. Gautam, District Judge-2 & Additional Sessions Judge, Nanded, in addition to his own, until Shri R.D. Gadwe, Ad hoc District Judge-2 and Assistant Sessions Judge, Bhokar is conferred with the powers of Additional Sessions Judge.

**Part-IV**

The charge of criminal matters pertaining to the court of Additional Sessions Judge, Bhokar, expressed barred by any law for the time being in force, to be tried by the District Judge-3 and Additional Sessions Judge, Nanded (like cases

under MOCOCA etc.) shall be attended to by Shri K.N. Gautam, District Judge-2 & Additional Sessions Judge, Nanded, in addition to his own, until Shri R.D. Gadwe, Ad hoc District Judge-2 and Assistant Sessions Judge, Bhokar is conferred with the powers of Additional Sessions Judge.

Part V

This order shall remain in force until further orders.

District Court, Nanded. )

August 4<sup>th</sup>, 2021. )

~~R. N. Gautam~~ 4/8/2021

(K.N. Gautam)

Principal District Judge, Nanded.

I/c

Endorsement No. Adm/B-2/ 6325/2021.

C.f.w.cs. to :-

- The District Judge-1 and Addl. Sessions Judge, Bhokar.
- The District Judge-2 and Addl. Sessions Judge, Nanded.
- The District Judge-3 and Addl. Sessions Judge, Nanded.
- The Ad hoc District Judge-1 and Assistant Sessions Judge, Bhokar.
- The Judicial Officers concerned.
- The District Government Pleader, Nanded.
- The President Bar Association, Nanded / Bhokar.

Copy to :-

- The Registrar / Court Manager, District Court, Nanded.
- The Superintendent, JW, District Court, Nanded.
- The Asstt. Superintendent, C&F / Inspection / STB, District Court, Nanded.
- The Senior Clerk, Criminal Appeal Branches, District Court, Nanded.
- ✓ The DSA, District Court, Nanded with a direction to upload copy of instant order on the web site of this office.
- Copy be affixed on the notice board.
- A copy be kept on the muster roll of this office for information of all employee.

District Court, Nanded. )

August 4<sup>th</sup>, 2021. )

~~R. N. Gautam~~ 4/8/2021

Principal District Judge, Nanded.

I/c

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